

DIVISION BENCH
COURT - II

P-103

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/44(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH APRIL 2024

IN THE MATTER OF	UCO BANK VS SUANVI TRADING & INVESTMENT COMPANY PVT LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. S.K. Ray, Adv.] For the Financial Creditor

Ms. Z. Khan, Adv.]

Mr. Snehashis Sen, Adv.] For the Corporate Debtor

ORDER

1. Ld. Counsel for the parties present.
2. The Respondent is the corporate guarantor to Ankit Metals.
3. Since the CP.(IB)/236 filed against Ankit Metals would be coming up on 29th April, 2024, list the matter also for hearing on the same date.
4. Since the parties would be relying upon the same balancesheet in both the matters.
5. Leave is sought for to bring the said balancesheet, which is granted.
6. Let both the matter be listed for analogous hearing.
7. List the matter on **29.04.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**